

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**RAJYA SABHA**  
**UN-STARRED QUESTION.NO.479**  
TO BE ANSWERED ON 01.12.2021

**CHILDREN LIVING WITH MOTHERS IN PRISON**

479. SHRI DEREK O' BRIEN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether according to National Crime Records Bureau (NCRB) 2014 Prison Statistics, as many as 1,817 children live with their undertrial or convicted mothers in prisons across the country, if so, the steps being taken to facilitate the health and other needs of these children;
- (b) whether there are any programs specially for education for these children; and
- (c) the budget allocated for the same so far, the details thereof ?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c) : As per National Crime Records Bureau, the details of State/UT-wise Number of women prisoners with children as on 31<sup>st</sup> December, 2014 are at **Annexure-I**. It is stated that 'Prisons'/'persons detained therein' is a State subject under Entry 4 of List II of the Seventh Schedule to the Constitution of India. Administration and management of prisons and inmates is the responsibility of respective State Governments, who are competent to adopt appropriate measures and policies for the education of such children. The Model Prison Manual 2016 which has been circulated to all States and UTs has a dedicated chapter on 'Women Prisoners' which inter alia provides guidance on the 'Welfare of the children of the Women Prisoners' and for their education, Diet/Food and Healthcare.

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## Annexure-I

### STATEMENT REFERRED TO IN REPLY TO PART (A) TO (C) OF THE RAJYA SABHA UN-STARRED QUESTION NO.479 FOR ANSWER ON 01.12.2021 RAISED BY SHRI DEREK O'BRIEN regarding 'CHILDREN LIVING WITH MOTHERS IN PRISON'

#### State/UT-wise number of Women Convicts and Undertrials with Children as on 31<sup>st</sup> December of 2014

Sl.No.	State/UT	2014			
		No. of Convict Women Prisoners with Children	No. of Children	No. of Under-trial Women Prisoners with Children	No. of Children
1	Andhra Pradesh	11	11	15	15
2	Arunachal Pradesh	0	0	0	0
3	Assam	10	10	21	21
4	Bihar	2	3	125	163
5	Chhattisgarh	2	2	12	12
6	Goa	0	0	0	0
7	Gujarat	5	5	26	28
8	Haryana	21	21	26	27
9	Himachal Pradesh	2	2	4	4
10	Jammu & Kashmir	0	0	3	3
11	Jharkhand	17	20	112	128
12	Karnataka	19	20	9	9
13	Kerala	1	1	9	11
14	Madhya Pradesh	38	48	53	61
15	Maharashtra	21	22	79	91
16	Manipur	0	0	0	0
17	Meghalaya	0	0	0	0
18	Mizoram	0	0	5	5
19	Nagaland	0	0	1	1
20	Odisha	7	12	65	73
21	Punjab	23	23	55	55
22	Rajasthan	17	24	40	44
23	Sikkim	0	0	0	0
24	Tamil Nadu	5	5	16	16
25	Telangana	8	8	23	24
26	Tripura	0	0	0	0
27	Uttar Pradesh	63	75	304	345
28	Uttarakhand	1	1	7	7
29	West Bengal	113	140	129	138
30	A & N Islands	0	0	0	0
31	Chandigarh	2	2	0	0
32	D & N Haveli	0	0	0	0
33	Daman & Diu	0	0	0	0
34	Delhi	2	2	33	39
35	Lakshadweep	0	0	0	0
36	Puducherry	0	0	0	0
	<b>Total</b>	<b>390</b>	<b>457</b>	<b>1172</b>	<b>1320</b>

As per data provided by States/UTs.

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